

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 266 of 2020

In the matter of:

**Punjab National Bank
(Through Mr. Sachin Rathi, Sr. Manager ,
Hill Cart Road Branch, Siliguri)**

....Appellants

Vs.

Kamalesh Kumar Singhania & Ors.

....Respondents

Present:

Appellants: None

ORDER

12.02.2020: As nobody appears on behalf of the Appellant, list the matter for 'Admission (Fresh Case)' on **14th February, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

ns/sr/nn